**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` KOLKATA

## C.P.No.48/KB/2017

173

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name	of the Company	Novoflex Cable Care Sy	stems Ltd.	
Ur	nder Section	14 (1) (b)		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

PATITA PABAN BISHWAR, Pehus 1.

231. 2018

ORDER

Ld. Counsel for the petitioner is present.

Rejoinder to the Registrar of Companies' report is filed.

Heard. Reserved for order.

8d1-

(Jinan K.R.) Member (J)